

Vice Chancellors of three State Universities namely Rawenshaw University, Cuttack, Odisha, Ch. Ranbir Singh University, Jind, Haryana and Vinoba Bhave University, Hazaribagh, Jharkhand. The complaints have been forwarded to Governor/Chancellor of the concerned Universities for taking appropriate action in the matter.

Counselling system for admission process

2629. SHRI N. GOKULAKRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has asked the universities to start an elaborate counselling system to streamline the admission process;

(b) if so, the details thereof;

(c) whether Government has made it clear that the seats in universities has to be filled through an informed process; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) The University Grants Commission (UGC) has informed that it has issued notification under section 12 (j) of UGC Act, 1956 on Remittance and Refund of Fees and other Student Centric Issues on 6th December, 2016. The objective of this notification is to prohibit coercive and profiteering institutional practices in the matters related to verification of certificates and testimonials at the time of admission, remittance of fees and refund thereof in case of cancellation of admission and other such student-centric issues. It is also aimed at curbing coercive and profiteering institutional practices that directly and indirectly constrain the fundamental rights of students to explore multiple opportunities and choices in terms of their academic career. The notification is available at www.ugc.ac.in/pdf/news/5681274_Fee-Refund-Notification.pdf

Further, all universities shall mandatorily constitute a “Grievance Redressal Committee” (GRC) as mandated by UGC (Grievance Redressal) Regulations, 2012 to address and effectively resolve complaints, representations and grievances of students.

Menace of Predatory/Fake Journals in India

2630. PROF. M.V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has prepared a list of fake or predatory journals in the country;